Revision of MSME policy

917. SHRI SHWAIT MALIK: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government has any plan to revise the MSME Policy framed in the year 2006;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) Presently, Ministry of Micro, Small and Medium Enterprises has not framed any policy for the MSME Sector. However, the Government, through the Ministry of Micro, Small and Medium Enterprises has enacted the Micro, Small and Medium Enterprises Development Act, 2006 which is applicable with effect from October 2, 2006.

Khadi and Village Industries in Haryana

918. SHRI SHADI LAL BATRA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of Khadi and Village Industries (KVIs) in the country, State/UT-wise including Haryana;
- (b) whether Government has undertaken skill development programme for workers in these KVIs;
 - (c) if so, the details thereof, State/UT-wise including Haryana:
 - (d) if not, the reasons therefor; and
- (e) the efforts taken by Government for promoting KVI products of the country abroad?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) During the year 2015-16, 2313 Khadi Institutions and 3.65 lacs village industries units are under the ambit of the Khadi and Village Industries (KVI) in the country including Haryana. State-wise details are given in Statement-I (*See* below).

(b) to (d) Yes Sir. Khadi and Village Industries Commission (KVIC) has undertaken